

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1571
ANSWERED ON:05.03.2010
HEALTH INSURANCE SCHEME FOR CGHS BENEFICIARIES
Gawali Patil Smt. Bhavana Pundlikrao

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is contemplating to implement the Health Insurance Scheme for the Central Government Employees, pensioners and their family members in the entire country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to make it essential for the Insurance Companies to empanel only those hospitals which are recognised by the National Accreditation Board for Hospital & Healthcare Providers (NABH) for the purpose of this scheme; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) & (b) Request for proposal (RFP) on the proposed Health Insurance Scheme for the Central Government employees and pensioners has been released inviting insurance premium quotes from the Insurance Companies. The Scheme, if found feasible, will be implemented in the entire country after obtaining requisite approvals from the Government.
- (c) & (d) In order to ensure that Central Government employees & pensioners get good quality medical care under the proposed health insurance scheme, the Central government is also contemplating accreditation by National Board for Hospital & Healthcare providers (NABH) as an essential condition for the empanelment of hospitals for this scheme by the insurance companies. Similarly, diagnostic laboratories whether independent /standalone /housed in hospitals /outsourced, would have to obtain accreditation from National Accreditation Board for Testing & Calibration of Laboratories (NABL). Imaging centres would have to be approved by BARC / AERB. These requirements have already been made compulsory under the Central Government Health Scheme (CGHS).